COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 267 OF 2016 & IA NO. 562 OF 2016

AND

APPEAL NO. 190 OF 2017

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 267 OF 2016 & IA NO. 562 OF 2016

GRIDCO Ltd. .... Appellant(s)

Vs.

M/s Bhushan Power & Steel Ltd & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-1

Mr. R. B. Sharma
Mr. Mohit K Mudgal
Ms. Neha M. for R-2 & 4

APPEAL NO. 190 OF 2017

In the matter of:

M/s. Bhushan Power and Steel Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-2

Mr. R. B. Sharma
Mr. Mohit K Mudgal
Ms. Neha M. for R-3 & 4

ORDER

These matters could not reach the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on ***27.11.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/pk